

**NATIONAL COMPANY LAW TRIBUNAL**

**SPECIAL BENCH**

706/59/ND/2019

**CORAM:**

**PRESENT: MR. L.N. GUPTA  
HON'BLE MEMBER(T)**

**ABNI RANJAN KUMAR SINHA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.12.2019.**

**NAME OF THE COMPANY: Ravi Nandan Sahaya V/s. Bharat Nidhi Ltd.**

**UNDER SECTION 59 OF THE COMPANIES ACT, 2013**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

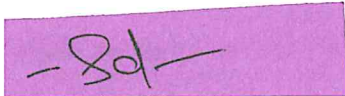
**Present:** Mr. S. M. Sundaram, Mr. Si Satyender Kumar, S.I.  
Advocate for the Petitioner  
Mr. Patnaik, Mr. Keshav Seth, Mr. Praneet Das, Ms.  
Mehak Khurana, Advocates for the Respondent

**ORDER**

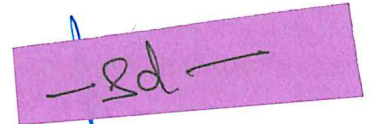
Respondent Nos. 1, 3 and 9 appeared through their counsel. Respondent No. 8 i.e., Mr. Satendra Kumar, Sub-Inspector, Delhi Police appeared. No one appeared on behalf of the Respondents No. 2, 4, 5, 6, 7, 10. Petitioner is directed to file service affidavit against the respondent Nos. 2, 4, 7 to 10.

Ld. counsel for the petitioner undertakes to serve the copy of the same during the course of the day.

Be listed on 3<sup>rd</sup> January, 2020 for further consideration.



**(L.N. Gupta)  
Member (T)**



**(Abni Ranjan Kumar Sinha)  
Member (J)**